66	Written Answers to	[RAJYA SABHA]	Starred Questions
Year		Amount of FICN seized	Persons arrested
2013		₹ 95.75 lakhs	51
2014		₹194.52 lakhs	57
2015		₹287.70 lakhs	37
2016		₹112.50 lakhs	15
(upto	June)		

## Increasing the strength of BSF at international borders in Punjab

\*192. SHRI NARESH GUJRAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the strength of Border Security Force (BSF) personnel posted at international borders in Punjab;
- (b) whether the State Government has requested the Centre to increase the strength, given the recent infiltration by terrorists in the State; and
- (c) whether the Central Government is considering this request and if so, by when will additional forces be deployed?

THE MINISTER OF HOME AFFAIRS (SHRI RAJNATH SINGH): (a) A suitable strength of Central Armed Police Forces (CAPFs) has been posted at the International Border in Punjab. However, the level of deployment of CAPFs is not disclosed in the interest of National Security.

(b) and (c) A request was received in August, 2015 from Government of Punjab regarding increase in deployment of BSF in Gurdaspur Sector. As mentioned earlier, the increased or decreased levels of deployment of CAPFs is not disclosed in the interest of National Security.

## Promotion of mythological inheritance as tourist spots

 $\dagger$ \*193. SHRI RAM VICHAR NETAM: Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that Government proposes to conserve the places of mythological inheritance and turning them into tourist spots;
  - (b) if so, the details thereof; and

<sup>†</sup>Original notice of the question was received in Hindi.

Written Answers to [3 August, 2016] Starred Questions

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(c) the details of the funds allocated by the Central Government towards the maintenance, beautification and development of all tourist centres in Gujarat and Rajasthan?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) and (b) For development of tourism infrastructure in the country, the Ministry of Tourism has launched two new schemes in 2014-15 *i.e.* Swadesh Darshan - Integrated Development of Theme-Based Tourist Circuits and PRASAD- Pilgrimage Rejuvenation and Spiritual Augmentation Drive. Under Swadesh Darshan scheme thirteen thematic circuits have been identified for development namely; North-East India Circuit, Buddhist Circuit, Himalayan Circuit, Coastal Circuit, Krishna Circuit, Desert Circuit, Tribal Circuit, Eco Circuit, Wildlife Circuit, Rural Circuit, Spiritual Circuit, Ramayana Circuit and Heritage Circuit. Under PRASAD scheme also thirteen cities/sites have been identified for development namely: Amritsar, Ajmer, Kedarnath, Dwaraka, Mathura, Varanasi, Gaya, Kamakhya, Puri, Amaravati, Kanchipuram, Vellankanni and Patna.

The Ministry of Tourism in consultation with the State Governments and Union Territory Administrations identifies projects for development of various tourism destinations and products including Mythological sites as tourist spots in the country. The Central Financial Assistance is provided to State Governments/Union Territory Administrations subject to availability of funds, liquidation of pending utilization certificates against the funds released earlier, submission of suitable Detailed Project Report and adherence to the scheme guidelines.

(c) The details of projects sanctioned/recommended for sanction under the Swadesh Darshan and PRASAD schemes for the development of tourist destinations in Gujarat and Rajasthan are given in the Statement.

Statement

Details of projects sanctioned/recommended for sanction for Gujarat and Rajasthan

State	Sl. No.	Scheme	Name of Project	Status
Gujarat	1	Swadesh	Development of Ahmedabad-	Recommended for
		Darshan	Rajkot-Porbandar -Bardoli-	sanction by Central
			Dandi under Heritage Circuit	Sanctioning and
				Monitoring Committee of
				Swadesh Darshan
				scheme.

## Tribal battalion of CRPF in Chhattisgarh

\*194. SHRI DILIP KUMAR TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state:

- whether it is a fact that the Ministry has decided to create a tribal battalion of CRPF in Chhattisgarh;
  - (b) if so, the details thereof; and

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Written Answers to

the rationale behind such a decision?

THE MINISTER OF HOME AFFAIRS (SHRI RAJNATH SINGH): (a) An approval for raising of a Battalion in Central Reserve Police Force (CRPF) from Schedule Tribe (ST) candidates belonging to four districts viz. Bijapur, Dantewada, Narayanpur and Sukma of Chhattisgarh, has been accorded by the Central Government.

(b) The Battalion is to be raised on existing attached Battalion pattern by recruiting 744 ST candidates from the above mentioned four districts.